

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.14390-590/F.1(3)/Gaz/23, dated 16.02.2023 & No-1129/39372-542/F.1(3)/Gaz/23, dated 19.05.2023 the following Judicial officers are authorized as Officer In-charge of the Branches (Central) as mentioned against their names with immediate effect:-

S.N	Name of Branch/Work Assigned.	Name of Judicial Officer	Link Officer
1	RTI Branch (Central)	Sh. Rajesh Malik, ADJ, (Central)	Sh. Sunil Kumar, Spl. Judge (NDPS) (Central)
2	Vigilance Branch	Sh. Sanjay Sharma-II, ASJ (Central)	Sh. Pankaj Sharma, PO-MACT-02 (Central)
3	Reviewing Officer regarding amount deposited in Court.	Sh. Rakesh Pandit, ADJ (Central)	Sh. Ajay Gulati-II, ADJ (Central)
4	In dealing with Ease of Doing Business.	Sh. Sunil Kumar Sharma, ASJ (West)	Sh. Vivek Beniwal, Administrative Civil Judge (Central)
5	Nazarat Branch	Sh. Vivek Beniwal, Administrative Civil Judge (Central)	Sh. Mayank Goel, Administrative Civil Judge (West)
6	Care Taking Branch		
7	Office of ACJ Central and Telephone Exchange (For warrant of attachment/ possession and other work of bailiff.		
8	Grievance Redressal Officer (For Retired Officers)		
9	Nodal Officer, Training Programme for sensitization of Court Staff w.r.t. differently abled litigants.		
10	Non-consumable items of Stationery.		

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

(44217)

No. 1211/44195 - 44217 F.1(3)/Gaz/2023

Dated 12/11/2023

Sub:- Authorization of Officer In-charge.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-charge, General Branch, Accounts Branch, Vigilance Branch, Nazarat Branch, Care-Taking Branch, Protocol Cell, First Appellate Authority, RTI Cell, (Central) Tis Hazari Courts, Delhi.
4. The Office of ACJ, Central, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQS)
Delhi